

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 79 of 2014**

**Dated : 27 August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s Raj West Power Ltd.**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s)

: Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent (s)

: Mr.R.K. Mehta  
Mr. Abhishek Upadhayay  
Mr. Himanshi Andley for R-1  
Mr. P.N. Bhandari

**ORDER**

Post this Appeal for hearing on **29<sup>th</sup> September, 2015.**

Parties are directed to file and exchange their respective written submissions before the next date of hearing.

**( T. Munikrishnaiah )  
Technical Member**

ss/rkt

**(Justice Surendra Kumar)  
Judicial Member**